

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**  
**UNSTARRED QUESTION NO.510**  
**TO BE ANSWERED ON WEDNESDAY, THE 19.07.2017**

**Regional Bench of Supreme Court**

510. SHRI RAVINDRA KUMAR PANDEY:  
SHRI NISHIKANT DUBEY:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government has received any proposal from States to set up Supreme Court Benches across the country including Jharkhand; and
- (b) if so, the details thereof and the action taken thereon, so far?

**ANSWER**

**Minister of State in the Ministry of Law and Justice and Electronics and Information  
Technology.**  
**(SHRI P.P. CHAUDHARY)**

(a) : No, Madam.

(b) : Does not arise.

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